

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 07.02.2020 (FRIDAY)

COURT III

10:50 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Vijai Pratap Singh, Member (Technical).

## For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1091 of 2019	Deputy Commissioner of Income Tax Circle – 16(2), Hyderabad Vs. Decan Chronical Holdings Ltd.	Lakshmi Gurung	Arjun Asthana
2.	Comp. App. (AT) (Ins) No. 1235 of 2019	E.N. Palanisamy. Vs. Bank of Baroda & Ors.	Anup Kumar	R. Soundara Rajan
3.	Comp. App. (AT) (Ins) No. 1392 of 2019	Amitabh Kumar Jha Vs. Bank of India & Anr.	Aditya	I.P.S. Oberoi-R1
4.	Comp. App (AT) (Ins) No. 1493 of 2019	Bihar State Construction Corporation Ltd Employee Union Vs. Bihar State Construction Corporation Ltd.	Nilanjan Chatterjee	
5.	Comp. App (AT) (Ins) No. 1524 of 2019	The Deputy Commissioner of Commercial Taxes (Audit) – 1, Kalaburagi Vs. Surana Industries Ltd (In Liquidation) & Anr.  <b>With</b>	Sandeep Hulgol	
6.	Comp. App (AT) (Ins) No. 1525 of 2019	The Deputy Commissioner of Commercial Taxes (Audit), Raichur Vs. Surana Industries Ltd (In Liquidation) & Anr.	Sandeep Hulgol	
7.	Comp. App. (AT) (Ins) No. 181 of 2020	Employees State Insurance Corporation Vs. DCS International Pvt. Ltd.	Saurabh Chadda	

**For Admission (Fresh Cases)**

<b>8.</b>	Comp. App. (AT) (Ins) No. 28 of 2020	Gopal Krishan Bathla Vs. Crown Realtech Pvt. Ltd. & Anr.	Jeetender Gupta	Pankaj Aggarwal- IRP Rajiv Narayan-R2
<b>9.</b>	Comp. App. (AT) (Ins) No. 183 of 2020	Jagdish Prasad Sarda Vs. Allahabad Bank	S.Nandakumar	
<b>10.</b>	Comp. App. (AT) (Ins) No. 231 of 2020	Quippo Energy Ltd. Vs. Soundararaja Mills Ltd.	Amit Kumar Mishra	

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. Vijai Pratap Singh, Member (Technical), Hon'ble Ms. Shreesha Merla, Member (Technical).**

**For Admission (After Notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 790 of 2019	Naik Environmental Engineers Pvt Ltd. Vs. IndiaBulls Construction Ltd.	Prabhat Chaurasia	Sumesh Dhawan
<b>2.</b>	Comp. App. (AT) (Ins) No. 875 of 2019	Ashish Mohan Gupta. Vs. The Liquidator of M/S Hind Motors India Ltd (In Liquidation)	Anannya Ghosh	Mohana Nijhanoan
<b>3.</b>	Comp. App. (AT) (Ins) No. 983 of 2019	Nirmal Kumar Agarwal. Vs. State Bank of India & Ors.	Anup Kumar	Vaijayant P. -R1 Arjun Asthana -R2 Sreevita Ghosh- R3
<b>4.</b>	Comp. App. (AT) (Ins) No. 1185 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Golden Glow Estates Pvt. Ltd & Anr.	Aditya Vashisth	Shivambika Sinha- R1 Shashank Agarwal-R2 Sanjay Bhat-RP
<b>5.</b>	Comp. App. (AT) (Ins) No. 1186 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Gwalior Bypass Projects Ltd.	Mahubhav Anand	Ria Kohli Manmeet Singh Abhinandan Banerjee
<b>6.</b>	Comp. App. (AT) (Ins) No. 1448 of 2019	Bank of India & Anr. Vs. Coastal Oil Gas Infrastructure Pvt. Ltd.	V. Seshagiri	

**For Hearing**

7.	Comp. App (AT) (Ins) No. 1116 of 2019	Indian Oil Corporation Ltd. Vs. Ashish Arjun Kumar Rathi.	Priya Puri	Pawan Bhushan
----	---	---	------------	---------------

**Copy to: -**

1. Notice Board
2. Reception
3. Record File
4. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By Order****-sd/-  
Registrar**